

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH

CP No.060/00099/2015 IN  
OA No.060/00985/2014 &  
MA No.060/00781/2016

Date of decision: 05.07.2016

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)**  
**HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

1. MES No.369629 Darshan Singh, Electrician HS I
  2. MES No.369641 Nachatter Singh, Electrician I
  3. MES No.373568 Hukam Singh, Electrician HS II
  4. MES No.369910 Balwinder Singh, Electrician HS I through his widow Smt. Kulwant Kaur, R/o H. No.2946, Namdev Nagar, Amrik Singh Road, Street no.20, Bathinda.
  5. MES No.369915 Tej Singh, Electrician
  6. MES No.369624 Ram Kumar, Electrician
  7. MES No.315751 Harwinder Singh Mate Electrician
  8. MES No.371758 Gollu Singh, Mate Electrician
  9. MES No.371953 Gurmail Singh, Electrician HS II
  10. MES No.370841 Ranjit Singh, Electrician HS I
  11. MES No. 369631 Inderjit, Electrician HS I
  12. MES No.369913 Somal Kumar, Electrician HS I
  13. MES No.371007 Ajit Singh, Electrician
  14. MES No.375444 Raj Kumar, Mate Electrician
  15. MES No.370202 Kulwant Singh, Electrician HS
  16. MES No.370859 Ajaib Singh, Electrician
  17. MES No.371952 Hardev Singh, Electrician HS II
  18. MES No.369590 Tek Bahadur, Electrician
  19. MES No.371983 Lakhvir Singh, Electrician HS II
  20. MES No.373564 Paramjeet Singh, Mate
  21. MES No.369914 Major Singh, Mate
  22. MES No.369645 Des Raj, Electrician SK
  23. MES No.371882 Nirmal Singh, Mate Electrician
  24. MES No.313004 Lal Chand, Electrician HS II
  25. MES No.373560 Kundu Singh, Mate Electrician
  26. MES No.370204 Phallu Singh, Electrician HS II
  27. MES No.371759 Gurtej Singh, Mate Electrician
- All C/o Garrison Engineer (S) Bathinda, except petitioner no.4.

...APPLICANTS

**BY ADVOCATE:** Sh. Anirudh Gupta, proxy for Sh. R.K. Sharma.

**VERSUS**

1. Sh. R.K. Mathur, Secretary to the Government of India, Ministry of Defence, New Delhi.
2. Lt. Gen. J. Sikand, Engineer-in-Chief, Army Headquarters, New Delhi.
3. Maj. Gen. Sanjay Aggarwal, Chief Engineer, South Western Command, Jaipur.
4. Brig. V.P. Singh, Chief Engineer, Bathinda Zone, Bathinda.
5. Col. Gautam Taneja, Commander Works Engineer, Bathinda.
6. Sh. Anoop Gupta, Garrison Engineer, Utility, Bathinda.

**...RESPONDENTS**

**BY ADVOCATE:** Sh. T.S. Hundal, proxy for Sh. Sanjay Goyal, counsel for the respondents.

**ORDER (ORAL)**

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-**

**MA No.060/00781/2016**

The MA is allowed and annexed compliance affidavit is taken on record alongwith Annexure C-1 subject to all just exceptions.

**CP No.060/00099/2015**

Order of the Tribunal has since been complied with, in view of compliance affidavit alongwith Annexure C-1. Resultantly, the instant Contempt Petition is dismissed as infructuous. Notices issued to respondents no.2 to 6 stand discharged.

  
(JUSTICE L.N. MITTAL)  
MEMBER (J)

  
(RAJWANT SANDHU)  
MEMBER (A)

**Place: Chandigarh.  
Dated: 05.07.2016.**

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